## Annexure-I

## Name of the corporate debtor: MP Agro BRK Energy Foods Private Limited

Date of commencement of CIRP 02-05-2025

## <u>List of creditors as on: 15-12-2025 (Version 2)</u>

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)

Sl.	Name of creditor	Details of claim	Details of claim admitted						Amount of	Amount of	Amount	Amount of	Remarks
No		received							contingent	any mutual	of claim	claim under	, if any
									claim	dues, that	not	verifica- tion	
		Amount claimed	Amount of claim	Nature	Amount covered by	Amount covered	Whether	%		may be set-off	admitted		
			provisionally	of claim	security interest	by guarantee	related	voting share					
			admitted				party?	in CoC					
1	Bank Of India	19,46,75,420.20	19,46,75,420.20	Financial claim	19,46,75,420.20	-	No	81.36%	NIL	NIL	NIL	0	
	Total	19,46,75,420.20	19,46,75,420.20		19,46,75,420.20	0.00		81.36%					

<sup>\*</sup>Note - The best estimate of the amount of claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.